

Dr. M. M. Das: Sir, I think, within the coming few months we will have the report of this Committee.

श्री विगम्बर सिंह : इस सम्बन्ध में सरकार द्वाहाती क्षेत्रों में कितना खर्च करना चाहती है ?

Dr. M. M. Das: The whole expenses will be met by the Ford Foundation who have ear-marked ten thousand dollars for this purpose.

Shri Krishnacharya Joshi: How many schools and colleges are functioning today?

Dr. M. M. Das: The figure is not at my disposal.

LOAN TO ANDHRA

*259. **Shri Buchhikotalah:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Government have offered a loan assistance of Rupees 920 lakhs to the Andhra State for development schemes; and

(b) whether it is a fact that the Andhra Government have been advised not to seek recourse to public loans of their own especially when this amount would be made available to them?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir.

(b) Since the National Plan loan floated by the Government of India covers the requirements of both the States and the Centre, the State Governments were advised not to float any public loan separately during the current year. Out of the proceeds of the National Plan Loan, Andhra will receive Rs. 2.5 crores which will be in addition to the assistance of Rs. 920 lakhs mentioned in part (a) of the Question.

Shri Nanadas: May I know the terms on which the loan assistance was offered?

Shri C. D. Deshmukh: The usual terms on which State Governments

are advanced loans by the Central Government every year. It is a little higher than the rate which the Central Government has to pay for its own loans.

Shri Nanadas: What is the rate of interest?

Shri C. D. Deshmukh: That varies from year to year and it also varies according to the period for which the loan is advanced.

Shri Raghuramalah: May I know whether this loan is general or any specific portion of it is ear-marked for any specific purpose as far as the Andhra is concerned?

Shri C. D. Deshmukh: Part of the loan for covering ways and means difficulties and part for the implementation of the Plan.

Shri Buchhikotalah: May I know what amount has been given till now.

Shri C. D. Deshmukh: I shall require notice of the question.

SCHEDULED CASTES AND SCHEDULED TRIBES IN GOVERNMENT SERVICES

*260. **Shri Ramananda Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether employment of persons belonging to Scheduled Castes and Scheduled Tribes is being made against vacancies according to the ratio fixed by Government; and

(b) if not, the action taken by Government to give adequate representation to the members of Scheduled Castes and Scheduled Tribes?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Yes, subject to the availability of suitable candidates belonging to these communities.

Shri Ramananda Das: May I know whether adequate representation in the services is not secured due to the indifferent attitude of the Selection

Boards, and, will the Government consider the possibility of including at least one Scheduled Caste member in the Union Public Service Commission and the State Public Service Commissions and other selection bodies?

Shri Datar: I do not accept the suggestion that there is any indifference on the part of the selection bodies, and the other question does not arise.

Shri Thimmaiah: May I know whether it is possible for the Government to place before the House a statement of the appointments made by the various Ministries during the past three years and the number of reserved vacancies for Scheduled Castes and the number of appointments actually made of such candidates?

Shri Datar: I shall be very glad to give all the information if the hon. Member puts up a separate question.

RESEARCH SCHOLARSHIP IN HUMANITIES

***262. Shri Veeraswamy:** Will the Minister of Education be pleased to state:

(a) the total number of scholarships to be awarded in 1954-55 for Research in Humanities and the amount allotted for this purpose;

(b) whether applications have been invited recently in this connection;

(c) if so, the total number of applications received and the number of scholarships awarded; and

(d) the number of scholarships out of them given to the Scheduled Caste candidates?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A copy of the Press Note issued by Government on 8th May 1954 giving the required information is placed on the Table of the House. [See Appendix III, annexure No. 6.]

(c) 192 applications for scholarships have been received and are still under consideration.

(d) Does not arise.

FERTILIZER-cum-CEMENT FACTORY (PUNJAB)

***263. Shri Ram Dass:** Will the Minister of Finance be pleased to state:

(a) whether Punjab Government have asked the Government of India for any aid or loan for starting a Fertilizer-cum-Cement Factory in that State; and

(b) if so, the amount that has been sanctioned by the Government of India by way of loan or grant in this connection?

The Deputy Minister of Finance (Shri M. C. Shah): (a) No, Sir.

(b) Does not arise.

ORDNANCE FACTORIES

***264. Shri M. L. Agrawal:** Will the Minister of Defence be pleased to state:

(a) the number of new Ordnance factories constructed in U.P. during the last war;

(b) whether it is a fact that at present they are not being used for any purpose; and

(c) whether Government intend to hand them over to the U. P. Government for utilizing them for the purpose of industrial development in that State?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Five new Ordnance Factories were set up in U.P. during the last war.

(b) All these factories are being used for the purpose for which they were originally planned.

(c) Does not arise.

Shri M. L. Agrawal: May I know the places where these factories are located?

Shri Satish Chandra: The factories are situated at Kanpur, Muradnagar and Dehra Dun.